

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No.1887 of 2014

Dated: 22nd August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

IN THE MATTER OF:-

Niko Resources Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board and Anr. ... Respondent (s)

Counsel for the Appellant(s) : Ms. Divya Roy
Mr. Abhas Kumar

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB

ORDER

We have heard Learned Counsel for both the Parties. Learned Counsel for the PNGRB takes notice with regard to the Maintainability of Appeal.

Post the matter on **26.08.2014 at 2.30.P.M.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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